## Financial Assistance to Andhra Pradesh State Minorities Corporation

APRIL 2, 1992

5718. SHRI DHARAMAB IKSHAM: Will le Minister of WELFARE be pleased to tate:

(a) whether the Union Government have ceived any request from the Government Andhra Pradesh to provide financial assisnce to Andhra Pradesh State Minorities orporation;

(b) if so, the details thereof; and

(c) the action taken thereon?

## **Production of lubricants**

THE MINISTER OF WELFARE (SHRI TARAMKESHRI): (a) Yes, Sir. A matching ant to the Corporation was sought as entral Assistance.

(b) There is no scheme under which ch assistance can be provided to the idhra Pradesh Minorities Finance rporation.

(c) Does not arise.

5719. SHRI GEORGE FERNANDES: Ithe Minister of PETROLEUM AND NATU-L GAS be pleased to state:

(a) whether the Government have drawn any plan to produce highgrade lubricants eplace lubricants of lower efficiency; and

(b) if so, the broad features thereof?

THE MINISTER OF PETROLEUM AND TURAL GAS (SHRI B. NKARANAND): (a) and (b). An Action to produce and sell high grade lubricants place lubricants of lower efficiency in a sed manner has been drawn up. the oil companies have started implementation of this programme.

## Agricultural Development-

5720. SHRI BHAGEY GOBARDHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the strategies adopted for maximising crop production during the Seventh Five Year Plan are proposed to be continued in the Eighth Five Year Plan period along with suitable modifications wherever necessary;

(b) if so, the details of such modification in the stratgies; and

(c) the details of any new strategies recommended for adopted during the Eighth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLYRAMACHANDRAN): (a) Yes, Sir.

(b) and (c). Details of proposals concerning modifications in the strategies for maximising crop production are under production.

[Translation]

## Society for Rural Industrialisation

5721. SHRI LALIT ORAON: Will the Minister of Welfare be pleased to state:

(a) the amount sanctioned and spent on each project by the Society for Rural Industrialisation, Ranchi;

(b) the amount allocated to the All India Tribal Development Council during each of the last three years; and